

(b) Broadly speaking, the income of a Co-operative Society is exempt from income-tax under section 14(3) of the Indian Income-Tax Act, 1922. Similarly, under section 14(4) of the said Act, tax is not payable by an assessee who is a member of a Co-operative Society in respect of any dividends received by him from the Society.

(c) Central assistance to Co-operative sugar factories is in the nature of loans to State Governments to enable them to contribute to the share capital of Co-operative sugar factories. According to the present pattern of assistance, Central assistance upto a maximum of Rs. 15 lakhs per factory is given subject to a matching contribution from promoters and members of these Co-operative enterprises.

In so far Co-operative Spinning Mills are concerned, assistance is given from the Cess Fund to the State Governments for participation in the share capital of such spinning mills.

Import of Czech Films

4285. Shri Chandak: Will the Minister of Commerce and Industry be pleased to state:

(a) whether a licence for Rs. 50,000 has been granted for the import of 90,000 feet of Czech exposed films during October, 1958 to March, 1959;

(b) whether the length of films is calculated on the basis of 37 Naya Paise per running foot; and

(c) the length of Czech film to be imported during the period April-September, 1959?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). A Custom Clearance Permit without Exchange Control Copy was issued to M/s. Czechoslovak State Film in India for importing 90,000 ft. of exposed films. For Customs purposes, the value was taken to be Rs. 50,000.

(c) No licence is proposed to be issued during the period April-September, 1959.

Manufacture of Watches

4286. { Shri Tangamani:
Shri S. M. Banerjee:

Will the Minister of Commerce and Industry be pleased to state:

(a) what are the names of six firms whose proposals are attractive for the manufacture of watches in India;

(b) whether Government have considered the location of such factories; and

(c) what centres are now under contemplation?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) to (c). It is too early to name the firms, as their schemes are under consideration. Location also will be decided by the parties concerned after government have accorded approval to any of their schemes.

Electric Meters

4287. Shri Aurobindo Ghosal: Will the Minister of Commerce and Industry be pleased to state:

(a) whether electric meters are manufactured in India; and

(b) if not, what steps have been taken to manufacture the same?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) A. C. single phase electricity house service meters are at present, manufactured in India.

(b) The targets of production by 1960-61 for single phase meters is 1 million nos. and 1,15,000 nos. (both per annum) for polyphase meters. There are at present, five firms manufacturing single phase house service meters with a total capacity of 3,34,000 nos. per year and licences have been issued for an additional capacity of